

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5060
ANSWERED ON:26.04.2013
SCRAPPING OF A CLAUSE BY RBI
Annayyagari Shri Sai Prathap

Will the Minister of FINANCE be pleased to state:

(a) whether Reserve Bank of India (RBI) proposes to drop the clause of tracking and borrowing accounts with all banks as non-performing assets if the account holder is defaulting in repayment of loan to the bank; and

(b) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (b): The Reserve Bank of India does not have any proposal to change the existing guidelines with regard to collection and dissemination of information about cases of Defaulters.